

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 168 of 2020

IN THE MATTER OF:

Lyka Labs Ltd.

...Appellant

Versus

Modi Lifecare Industries Ltd.

...Respondent

For Appellant: Mr. Nagarkatti Kartik Uday, Advocate

For Respondent: Mr. Shashank Tandon, Advocate

ORDER

04.03.2020 Due to paucity of time, the matter could not be taken up.

List the Appeal 'For Admission (After Notice)' on **30th March, 2020**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)